

आये थे और उन्होंने साक्ष्यता पाया न लूट-भार की ;

(ख) यदि हा, तो उनकी लूट-भार का ब्योरा क्या है ;

(ग) गावों को इससे कितनी हानि हुई ; और

(घ) पीड़ित लोगों से लोगों की रक्षा के लिये क्या कदम उठाये गये हैं ?

गृह कार्य मंत्र. (पंडित बी० बी० पन्त) .

(क) से (ग). जी हा, विराधी नागों के कुछ हमलों और लूट-भार से चार व्यक्तियों की जान गई और करीब २०,००० रुपये की पब्लिक और प्राइवेट सम्पत्ति का नुकसान हुआ ।

(घ) राज्य सरकार ने ज़रूरी कार्य-वाही कर ली है और सम्बन्धित इलाकों में और अधिक सख्या में पुलिस भेज दी है ।

Nagas

+

Shrimati Renu Chakravartty:
Shrimati Masda Ahmed:
Shrimati Parvathi Krishnan:
Shri Damani:
Shri Khushwaqt Rai:
Sardar Iqbal Singh:
Shri Wodeyar:
Shri Kadha Raman:
Shri Rameshwar Tantia:
Shri Bhogji Bhal:
* 355. Shri D. C. Sharma:
Shri Vajpayee:
Shri Kalika Singh:
Dr. Ram Subhag Singh:
Shri Tyagi:
Shri Kaghannath Singh:
Shri Bimal Ghose:
Shri Hem Raj:
Shri Assar:
Shri N. E. Muniamy:
Shri Hem Barua:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Naga hostiles have contacts with Pakistan;

(b) whether any documents or other proof in substantiation of this have come into the possession of Government; and

(c) what action has Government taken in the matter?

The Minister of Home Affairs (Pandit G B Pant): (a) and (b). Some papers and documents were recovered by the Assam Police from the house of a Naga named Daily Namo, which indicated attempts on the part of hostile Nagas to enlist Pakistan's assistance. It also appears from these papers that the contact was maintained through the Assistant High Commissioner for Pakistan at Shillong.

(c) At the request of the Government of India, the Government of Pakistan has withdrawn this official from Shillong

Shri Basumatari: May I know whether since the new set-up of administration brought under the Central Government, the activities of the hostile Nagas are on the increase or decrease? That is the first question..

Mr. Speaker: No 'first question' Only one question can be asked at a time

Shri Basumatari: That was my question by way of a supplementary to Q No. 333

Mr. Speaker: All right

Shri Basumatari: I shall ask a supplementary on Q No. 355 later on

Mr. Speaker: Two questions cannot be combined and asked one after the other

Pandit G. B. Pant: They have been on the decrease for some time.

Shri Basumatari: My supplementary on Q No 355 is this. May I know whether it is a fact that one young Naga has been arrested on suspicion that he had contacts with the Pakistan Asst High Commissioner at Shillong:

Pandit G. B. Pant: Some Nagas have been arrested, and it was in consequences of certain documents

which were seized from them that certain conclusions were drawn.

Shrimati Masda Ahmed: With reference to Q. No. 838, may I know whether any financial assistance was made available to the State Government for giving relief to the sufferers from Naga deprecation in those areas?

Pandit G. B. Pant: So far as the Naga unit itself is concerned, relief is administered directly by the Centre, through the officials who are serving there. So far as the Army is concerned, the Centre has been considering, and would like to consider sympathetically their requests for assistance

श्री नवल प्रभाकर : क्या मैं जान सकता हूँ कि नागा जा हथियार इस्तेमाल करते हैं, वे उन्हें कहाँ से प्राप्त हुये हैं ?

पंडित गो० ब० पन्त : पुराने ज़माने में जब लड़ाई हुई थी, तो जापान वाले वहाँ गये थे। उस वक़्त कई हथियार वहाँ रह गये। तब से वे जंगलों में इत्र उबर छिपे रहें। उन हथियारों का इस्तेमाल वे लोग करते रहते हैं। कुछ उनमें यह भी माहा है कि वे मामूली किस्म के हथियार खुद भी बना लेते हैं।

Shrimati Parvathi Krishnan: In answer to question No. 355, the Minister stated that representations have been made to the Government of Pakistan with regard to the Assistant High Commissioner in Shillong. In view of the fact that reports have appeared in the press that Naga hostiles get help from Pakistan in the form of arms, and the Army authorities also have not denied that report but only stated that they did not succeed in their mission, may I know what steps are being taken to seal in the border and to post security posts in that area?

Pandit G. B. Pant: On the border, we have our check posts, and also police guards, to see to it that nobody from one side or the other causes any damage or indulges in any crime.

श्री नवल प्रभाकर : क्या यह सत्य है कि उत्तरी कच्छार जिले में नागा विद्रोहियों ने जो धारागण किया, वह धरने डंग की पहली घटना नहीं है, बल्कि धीरे धीरे इस तरह की घटनायें हो रही हैं ? क्या उनकी रोक काम के लिये कोई विशेष कार्यवाही की जा रही है ?

पंडित गो० ब० पन्त : माननीय सदस्य ने किमी खाम गांव का नाम लिया है वहाँ ऐसी कार्यवाही हुई। मुझे गांव के नाम तो याद नहीं हैं। कई जगहों में बेजा हरकतों की गई हैं और उनको रोकने की धीरे धीरे उनको सजा देने की कोशिश की गई है।

Shri Jaipal Singh: Between the answer to 333(a) where a 'large number of Naga hostiles' are mentioned and the speech of the hon. Deputy Minister the other day in which he referred to 'a small section of the Nagas' there is a conflict. May we get a rough idea of what is the number?

Pandit G. B. Pant: Let me first understand what is the conflict.

Shri Jaipal Singh: Part (a) of question 333 was 'whether it is a fact that a large number of Naga hostiles recently penetrated into North Cachar' and so on and the answer is 'yes'.

Pandit G. B. Pant: That has not been admitted in the answer.

Shri Jaipal Singh: If it has not been admitted, may we know how small the figure is because we are told that only a small section is involved, and martial law has been made into a regular law?

Pandit G. B. Pant: It is very difficult to give the correct figure. After all, the Naga hostiles wander about and roam about, and they are for the most part concealing themselves in the recesses of the hills. But their numbers are dwindling. Many of them—at least, the important ones

among them—have either come over-ground or appeared before the authorities, and the depredations in the Naga Unit itself have dwindled considerably.

Shrimati Masda Ahmed: A UPI news item published in the *Hindusthan Standard* (Calcutta edition) of 10th May, 1958 revealed that facilities have been offered by Pakistan for training Naga hostiles in the East Pakistan Hills Battalion. If so, may I know what further information Government have in this regard?

Pandit G. B. Pant: Government have no authentic information about it.

Shrimati Parvathi Krishnan: A report has appeared in the Press that a prominent businessman in Cachar is said to have given shelter to some Naga hostiles and given them help to cross the border with letters of introduction to people in Sylhet. May I know whether any reports have reached Government to this effect and if so, what action has been taken in the matter?

Pandit G. B. Pant: Enquiries were made and it was found that prominent businessmen were not doing anything of this sort.

Shri P. C. Boroah: May I know how much time Government expect to take to restore peace in the Naga area?

Pandit G. B. Pant: I hope if we all co-operate and if we succeed in winning the goodwill of the Nagas, it will not take much time.

श्री बाबूबेबी : गृह-मंत्री महोदय ने अभी कहा है कि कुछ ऐसे कागज-पत्र बरामद हुये हैं जिनके आधार पर पाकिस्तान ने अपने असिस्टेंट हाई-कमिश्नर को वापिस बुला लिया है। मैं यह जानना चाहता हूँ कि उन कागज पत्रों से क्या केवल पाकिस्तान का एक ही अफसर आपत्तिजनक कार्रवाइयों में संलग्न पाया गया है या कुछ ऐसे भी सूत्र मिले हैं जिनसे यह प्रकट होता है कि पाकि-

स्तान का सम्पूर्ण प्रशासन नगा क्षेत्र में उभरने के पीछे है ?

बंधित श्री. व.०. पन्ना : कोई पत्र ऐसे नहीं मिले हैं जिनसे मालूम हो कि पाकिस्तान का सम्पूर्ण प्रशासन नागाओं के पीछे है।

Shrimati Renu Chakravarty: The hon. Minister has stated that it is the goodwill of the Nagas which we have to earn. It is stated in all our papers that there has been some contact between Pakistan and the Nagas and vice versa and there has been arrest also and a Pakistan official has gone back. This has agitated the public mind. May I know how far this is true and what steps have been taken? Has this been discussed with the loyal Nagas as to what we should do in the matter?

Pandit G. B. Pant: As has been stated in the answer, the Assistant High Commissioner has been withdrawn because these papers indicated in a way his complicity. The people among the Nagas have been trying to win the sympathy of Pakistan on the other side, of some of the officials or those who are in charge. This indicated that this particular officer on our side had been instrumental in giving them some assistance and facilities. So he has been removed.

Shri Naushir Bharucha: Since the hon. Minister has stated that the number of Nagas hostiles has been dwindling, where was the necessity of promulgating the Ordinance?

Pandit G. B. Pant: The reasons have been given previously. While hostile activities in the Naga area itself have gone down considerably—they have been squeezed out and they have forfeited the sympathies of the Nagas—they are extending their activities to other areas in Assam and also Manipur. As there was no such law in force in these areas, it was considered necessary in order to deal with the situation as it has developed, to promulgate the Ordinance.